And during the Fifth Five Year Plan they want to do away with Ramanathapuram District and they are going to spend a sum of Rs. 4 crores during this Plan period for Dharmapuri District alone.

This is an injustice meted out to Ramanathapuram This is unfair on the part of this Government and I charge this Government for this wilful discrimination. Mr. Subramaniam, the Industrial Development Minister, hails from that constituency and that is why I feel Government has conspired to spend all the Rs. 4 crores in Dharmapuri District. This should be rectified. I demand that Ramanathapuram district also be declared as a drought-prone district and another Rs. 2 crores should be allotted during the fifth plan for that district.

SHRIMATI V JEYALAKSHMI (Sivakasi) I am also from Ramnad district

MR. SPEAKER You settle it between yourselves

SHRI R. V SWAMINATHAN (Madurai) Sir, I am also interested as I was born in Ramnad district and I agree with the suggestion made by the hon Member that justice should be done to Ramnad District

---

12.11 hrs.

RE. ATROCITIES ON HARIJANS IN UTTAR PRADESH

SHRI T. BALAKRISHNIAH (Tirupathi): Sir, I want to draw the attention of the House to the atrocities committed from time to time on the unfortunate Harijans in this country, particularly in U.P. It has been reported in the *Indian Express dated* 29-3-73 that a group of high caste Hindus attached a group of Harijans with firearms and lathis in Soon village in police station Bisend as a result of which a Harijan was killed. In another case, a Harijan woman was raped in the hospital premises by one of the relations of a doctor of the hospital. I want to know what action has been taken by the State Government and the Central Government to protect the interests of Harijans in the country.

---

12 12 hrs.

RE. ALLEGED MALTREATMENT OF SHRI LALJI BHAI, M.P AT AJMER RAILWAY STATION

MR. SPEAKER: I have received an intimation of a motion of privilege that the hon member, Shri Lalji Bhai was maltreated at a railway station by certain young men. But he is not here now.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : इजाजत दें तो मैं बता दू । श्री लाल जी भाई पार्लियामेंट की बैठक मे भाग लेने के लिए आ रहे थे । जब वे अजमेर स्टेशन पर पहुचे तो कुछ लोगो ने उन से टिकट मागी । टिकट मागने वाले रेल कर्मचारी नही थे । उन्होने कहा कि आप रेल कर्मचारी नही है, न आप यूनिफार्म मे है, आप को टिकट हम नही दिखायेंगे फिर वे उन को पकड कर टीटी के कमरे मे ले गए । वहा रेल कर्मचारी भी आ गए । रेल कर्मचारियो का उन्हो ने बताया कि मैं पार्लियामेंट का मैम्बर हू । मेरे पास आइडेन्टी कार्ड है । लेकिन उन के साथ दुर्व्यवहार किया गया, उन्हें गालिया दी गई । उन का सूट केस उन से छीन लिया गया और कैश मीमो दिया गया कि इन पर 201 रुपया जुर्माना करिये । जब वे तलाशी लेने लगे सूट केस की तो उस मे से आइडेंटी कार्ड निकला । फिर भी रेल कर्मचारियो ने माफी नही मागी । रेल कर्मचारी सारे मामले पर लीपापोती करना चाहते है । क्या इसलिए कि वह आदिवासी और सीधे सज्जन हैं और संसद् की बैठक में भाग लेने के लिये आ रहे थे ? मेरा निवेदन है

[श्री अटल बिहारी वाजपेयी]

कि यह पार्टी का सवाल नहीं है। हम आम तौर पर रेल कर्मचारियों की शिकायत यहां उठाना नहीं चाहते। लेकिन अगर किसी संसद् सदस्य के साथ इस तरह का व्यवहार हो और उस के मामले में अभी तक कोई जांच न की जाए तो यह बड़ी चिन्ता की बात है। आप सारे मामले को देखिये।

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I am very sorry that such an incident took place at Ajmer Station. I will certainly look into it and get all the details. If it is found that the railway employees, knowing fully well that he is a Member of Parliament and he has the identity card with him, did not treat him with proper respect, serious action would be taken.

MR. SPEAKER: Two things should be made clear. What was the capacity of these people who were not in uniform? How could they check tickets? Why should such things happen? Secondly, when he told the railway officials that he was a Member of Parliament why did they search his baggage, instead of asking him to show his identity card? This is the fourth or fifth time that such things are happening. I think they take a pleasure in doing such things. Incidents of this nature should be avoided.

12.17 hrs.

DEMANDS FOR GRANTS, 1973-74—*Contd.*

MINISTRY OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF SCIENCE AND TECHNOLOGY—*Contd.*

MR. SPEAKER: The House will now take up further discussion and voting on the Demand for Grants under the Ministry of Industrial Development and the Department of Science and Technology. Shri M. C. Daga will continue his speech.

श्री आर० एन० शर्मा (धनबाद) : चार बजे मैं अपने पैरों पर खड़ा हुआ था और मुझे कहा गया था कि इस के बाद मेरा भाषण होगा।

अध्यक्ष महोदय : पैरों पर खड़ा होने की बात नहीं है।

श्री आर० एन० शर्मा : 3 बजकर 50 मिनट पर हमें समय दिया गया। चार बजे हाउस दूसरे बिजिनेस के लिए एडजर्न हुआ।

अध्यक्ष महोदय : आप तो नही थे। क्या किया जाए? अब तो गाड़ी निकल गई है। और किसी गाड़ी पर चढ़ियेगा।

श्री मूल चन्द डागा (पाली) : देश में गरीबी हटाओ के नारे के साथ उत्पादन बढ़ाओ का नारा भी होना चाहिये। जब तक गरीबी हटाओ के नारे के साथ उत्पादन बढ़ाओ का नारा कामयाब नहीं होगा देश मे गरीबी नही मिट सकती। इस के लिए औद्योगिक विकास करना होगा और इस के लिये देश मे जितने साधन हैं उन सब का उपयोग करना होगा।

आज देश के अन्दर सरकारी उद्योग हैं, गर सरकारी उद्योग हैं और मिश्रित उद्योग हैं। एक पालिसी का स्पष्टीकरण होना चाहिये। अगर सरकारी उद्योग मे से देश की दौलत बढ़ती है, देश का विकास होता है तो अच्छी बात है। लेकिन गैर सरकारी उद्योगों को भी हमें बढ़ावा देना चाहिये। हम ज्वायंट सैक्टर की बात भी करते हैं। हमारी नीति स्पष्ट होनी चाहिये। श्री पाई ने अभी अभी एक बात कही थी, रीसेंटली एक बात कही थी :

Mr. Pai said that there could be no dichotomy between private enterprise and public enterprise. All enterprises were national enterprises, Mr. Pai said...... He said 'our aim is to reach you quickly so that you in turn reach the masses quickly with abundant material of common consumption at a reasonable cost."